

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 842 of 2019

IN THE MATTER OF:

Kaushik Ghosh Appellant

Vs

Noor Alam & Ors. Respondents

Present:

For Appellant: Ms. Simran Jeet, Advocate.

O R D E R

20.08.2019 Ms. Simran Jeet, Counsel appearing on behalf of the Appellant submits that Senior Counsel has to be engaged in this Appeal and she prays for and is allowed a weeks' time to remove the defects.

Post the case 'for admission (fresh case)' on **3rd September, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)